

Sl.No.	Name of Industry	Action Taken
		Act, 1974 to UPPCB to direct the unit to take necessary pollution control measures in a time bound manner.
		(ii) The unit was again inspected in November, 2011 and the unit was found not in operation due to completion of crushing season. The unit was asked to take necessary pollution control measures for compliance of prescribed effluent standards.
4.	M/s Wave Industries Pvt. Ltd. Bandukedi, Saharanpur	The unit was inspected in November, 2011 and the unit was found not in operation due to completion of crushing season. The unit was asked to take necessary pollution control measures for compliance of prescribed effluent standards.
5.	M/s. Sainov Spirits Private Ltd., Pilkhani, Saharanpur	The unit was inspected in November, 2011 and the unit was found not in operation. Accordingly, Direction under section 5 of Environment (Protection) Act, 1986 was issued to the unit in November, 2011 to submit action plan to achieve Zero Liquid Discharge (ZLD) and to comply with composting protocol, not to resume operation and to monitor ground water quality along with Bank Guarantee. The unit was asked to submit road map for installation of concentration-cum-incineration system to achieve ZLD.

#### Power projects for environment clearance

1754. DR. T.N. SEEMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a large number of power projects are awaiting environment and forest clearances;

(b) if so, the details thereof along with the details of the power projects cleared and those rejected during the last three years, State-wise and project-wise;

(c) the reasons for the pendency along with the period since when they are pending, project-wise; and

(d) the time by when the pending projects are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) There are 20 power projects awaiting environmental clearance and 28 power projects awaiting clearance for diversion of forest land. The details are given in Statement-I (*See below*).

166 power projects were granted environmental clearance and 143 power projects were granted forest clearance during the last three years. The details are given at Annexure [*See Appendix 226 Annexure No. 19*]. Two power projects for environmental clearances and three power projects for forest clearance were rejected during the last three years. The status is given in Statement II (*See below*).

(c) and (d) The Ministry has taken a number of steps to ensure timely decisions on the applications for environmental clearances by: (i) constituting sector specific Expert Appraisal Committees (EACs) for appraisal of thermal, hydro and nuclear power projects, regular meeting of the EACs; (ii) preparation of sector specific technical guidance manuals which are posted on the Ministry's website to prepare EIA reports addressing all the related issues. The EIA Notification, 2006 prescribes a time limit of 105 days from the day of receipt of complete information for according environmental clearance.

As and when complete information is submitted by the project proponent, the proposals are considered expeditiously for environmental clearance. The main reasons for pendency are delay in submission of Environmental Impact Assessment (EIA) report and Environment Management Plan (EMP) including public hearing report, deficiency in the EIA/EMP reports inadequate data, non-submission of complete information by the project proponents.

**Statement-I****A. Pending Thermal Power Projects for Environmental Clearance as on date i.e 23.08.2012**


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Sl.No.	Project Details
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**Gujarat**

1. No: J-13012/100/09-IA II (T)  
Name: 2x660 MW Coal based Thermal Power Plant at village kaj/Nanavada in Kodinar Taluka  
District: Junagadh , Gujarat  
Company: M/s. Shapoorji Pallonji Energy (Gujarat) Pvt. Ltd.
2. No: J-13012/28/10-IA II (T)  
Name: 6x660 MW (3960 MW) Super-Critical Technology Imported Coal Based TPP of at village Bhatvadia. in Kalyanpur Taluk.  
District: Jamnagar, Gujarat  
Company: M/s. Universal Crescent Power Pvt. Ltd.
3. No: J-13012/45/11-IA II (T)  
Name: Proposed 15MW Coal based Co-generation Captive Power Plant at villages Sarigam and Angam, Taluka Umbergam  
District: Valsad, Gujarat  
Company: M/s. NR Agarwal Industries Ltd.
4. No. J-13012/37/2011-IA II(T)  
Name: Expansion by addition of 1.5 MW Captive Power Plant at village Morai  
District: Valsat, Gujarat  
Company: M/s Ruby Macons Limited.

**Madhya Pradesh**

5. No. J-13012/30/10-IA II(T)  
Name: 2x660 MW Coal based Pench TPP at Village Dhanora, District Chhindwara (M.P.)  
Company: M/s Adani Pench Power Ltd.
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Sl.No.

Project Details

**Maharashtra**

6. No J-13012/112/08-IA-II (T)  
Name: 2100 MW Gas based combined cycle power plant at village Kondgaon, Taluka Roha  
District: Raigad, Maharashtra  
Company: M/s Urban Energy Generation Pvt. Ltd.
7. No. J-13012/75/2010-IA.II(T)  
Name: Expansion by addition of 1x660 MW Bhusawal Thermal Power Station expansion project of MAHAGENCO at  
Village: Pimpri-Sekam  
Taluk: Bhusawal  
Distt: Jalgaon  
Company: M/s. Maharashtra State power Generation Co. Ltd. (MAHAGENCO)
8. No. J13012/80/2011-IA.II(T)  
Name: 21 MW Bagasse Based Co-Generation Project at village Pangari  
District: Beed  
State: Maharashtra  
Company: M/s. Vaidyanath Sahakari Sakhar Karkhana Ltd.

**Odisha**

9. No. J-13012/25/2007-IA.II(T)  
Name: 2 x 660MW/2 x 700MW Tentuli Thermal Power Plant in District Angul,  
State: Odisha  
Company: M/s. Mahanadi Aban Power Ltd. (M/s. NSL Nagapattinum Power and Infratech Pvt. Ltd.)

**Tamil Nadu**

10. No. J-13012/107/11-IA II(T)  
Name: 150 MW Thermal Power Plant at village Kilvelur Taluk  
District: Nagapattinam, Tamil Nadu  
Company: M/s. Nagapattinam Energy Pvt. Ltd.
11. No. J-13012/36/2010-IA.II(T)  
Name: 2x800 MW Ennore SEZ Supercritical Thermal Power Plant at Village Vayalur

Sl.No.	Project Details
	District: Thiruvallur State: Tamil Nadu Company: M/s TANGEDCO

**Uttar Pradesh**

12. No. J-13012/155/10-IA-II (T)  
Name: 2 x 660 MW Coal Based TPP Phase-II at Villages Bhartauli, Chaperghata, Rasulpur Bhuranda and Kripalpur, Tehsil Bhognipur, District: Ramabai Nagar, Uttar Pradesh  
Company: M/s. Lanco Anpara Power Pvt. Ltd.
13. No. J-13012/148/08-IA-II (T)  
Name: Expansion of existing power plant from 741.7 MW to 999.7 MW at Renusagar  
District: Sonebhadra, Uttar Pradesh  
Company: M/s Hindalco Industries Ltd.
14. No. J-13012/121/2009-IA.II(T)  
Name: 2x660 MW Jawaharpur Thermal Power Project at village Malawan  
District: Etah  
State: Uttar Pradesh  
Company: M/s. Jawaharpur Vidyut Utpadam Nigam Ltd.

**B. River Valley and Hydroelectric Projects pending for EC clearance**

Sl.No	State	Project Details
1.	Uttarakhand	J-12011/92/2007-IA.I Project Name: Devsari HEP (252 MW) District: Chamoli Company: M/s. Satluj Jal Vidyut Nigam Ltd.
2	Uttarakhand	J-12011/16/2010-IA.I Project Name: Naitwari Mori HEP (60 MW) Project District: Uttarkashi Company: M/s. Satluj Jal Vidyut Nigam Ltd.
3.	Himachal Pradesh	J-12011/6/2010-IA.I Project Name: Selii HEP Project (4000 MW) District: Kinnaur Company: M/s. Moser Baer Projects Pvt. Ltd.

**C. To be considered by the EAC**

Sl.No.	State	Project Details
4.	Sikkim	J-12011/67/2008-IA.I Project Name: Teesta-IV HEP Project (520 MW) District: North Sikkim Company: M/s. NHPCLtd.
5.	Arunachal Pradesh	J-12011/71/2007-IA.I Project Name: Hirong HEP (500 MW) Project District: West Siang Company: M/s. Jaiprakash Associates Ltd.
6.	Jammu and Kashmir	J-12011/39/2009-IA.I Project Name: Baglihar Stage-II HEP (450 MW) Projects District: Ramban Company: M/s. J and K Power Development Corporation Ltd.

**D. Details of Proposals seeking Prior Approval of Central Government under the Forest (Conservation) Act, 1980 for Diversion of Forest Land for Hydel Projects pending before the Government of India**

Sl.No.	Name of Proposal	State
1.	Const. of 5.00 MW Gramongh Hepin Favour of M/s. Shobla Hydro Power Pvt. Ltd., Kullu	Himachal Pradesh
2.	Diversion of 5056.50 Ha of Forest Land in Favour of M/s. NHPC for Construction of Dibang Multipurpose Project (3000 MW) on Dibang River in Lower Dibang Valley of Lower Dibang District of Arunachal Pradesh.	Arunachal Pradesh
3.	Tipaimukh Hydro Electric (M) Project	Manipur
4.	Diversion of 313.88 Ha of Forest Land for Construction of Tato-II Hydro Electric Project (700 MW) on Siyom River in West Siang District in F/O M/s. Tato Hydro Power (P) Ltd.	Arunachal Pradesh

Sl.No.	Name of Proposal	State
5.	Diversion of 217.522 Ha of Forest Land for Construction of 261 MW Rupsiabagar-Khasiyabara Hydro-Electric Project in Favour of NTPC Ltd.	Uttaranchal
6.	Diversion of 20.3619 Ha of Forest Land for . Establish-ment of an Hydro Power Project on River Baitarani by M/s. Baitarani Power Project Ltd.	Odisha
7.	Diversion of 0.1970 Ha of Additional Forest Land in Favour of M/s. Shree Vekteswara Enterprises, 4-3-128/10, 1st Floor, Hill Street Secunderabad for the construction of 2.00 MW Khanyara hep within the Jurisdiction of Rohroo Forest Division Distt. Shimla, Himachal Pradesh.	Himachal Pradesh
8.	Diversion of 143.4928 Ha of Forest Land for construction of 520 MW Hep Teesta Stege-IV under Mangan and Dzongu Range in North Distict of Sikkim by NHPC Limited, Sikkim.	Sikkim
9.	Dhakwa Hydel Project by T.H.D.C. India Ltd.	Uttar Pradesh
10.	Const. of 24.00 MW Paudital Lassa Hep in favour of M/s. Greenko Hatkoti Energy Private Ltd. Plot No. 1071, Road No. 44 Jublee Hills Hyderabad	Himachal Pradesh
11.	Diversion of 197.173 Ha. of Forest Land for 252 MW Devsari Hydro Electric Project on River Pinder in Tehsil Tharali, Distt. Chamoli in favour of M/s. SJVN	Uttaranchal
12.	Diversion of 276.1875 Ha Forest Land in Favour of M/s. Seli Hydro Electric Power Company Ltd. for the construction of 400 MW Seli Hydro Electric Project with in the Jurisdiction of Lahaul Forest Division, District Lahaul and Spiti. Himachal Pradesh	Himachal Pradesh
13.	Diversion of Forest Land for 1551.60 Ha of Forest Land under the Forest (Conservation), Act, 1980 got construction of Tipaimukh Hydro Electric Project in Mizoram	Mizoram

**E. Details of Proposals seeking Prior Approval of Central Government under the Forest (Conservation) Act, 1980 for Diversion of Forest Land for Wind Projects pending before the Government of India.**

Sl.No.	Name of Proposal	State
1.	Diversion of 123.09 Ha of Reserved. Forest Land for construction of Wind Power Project at Village Lifri, Lakshimpur (Netra), Ugedi and Nagvir, Ta Nakhatrana, District Kuchchh in Favour of Enercon (India) Limited, Vadodara, District of Gujarat.	Gujarat
2.	Diversion of 27.832 Ha. of Forest Land for setting up of 10.40 MW WPP Situated in Barren Hill Ranges of Saundatti and Ramadurg Taluks, Belgaum Dist. in Favour of M/s. Enercon (India) Ltd.	Karnataka
3.	Diversion of 224 Ha of Forest Land in Jattinakatta Reserved Forest (North East and South East) Uchchangidurga RF and other forest areas in Harapanahalli Range of Davanagere Forest Division for the establishment of 159.60 MW Wind Power Project in Favour of M/s Sarjan Relaties Ltd. Bangalore	Karnataka
4.	Diversion of 224 Ha of Forest Land in Jathinakatt North East and South East Reserved Forest Uchchangidurga RF and other forest areas in Harapanahalli Range of Davanagere Forest Division for the establishment of 159.60 MW Windpower Project in Favour of M/s Sarjan Relaties Ltd. Bangalore	Karnataka
5.	For construction 49.5 MW Wind Form Project in F/O M/s Ansolidetad Enegrty Consultant Ltd.	Madhya Pradesh
6.	For construction Wind Form Project in F/O Suzlon Energy Ltd. Indore.	Madhya Pradesh
7.	For construction 18 MW Wind Power Project in F/O Marut Shakti Energy India Ltd.	Madhya Pradesh
8.	Diverison of 0.1832 Ha. forest land for laying 33 KV Transmission Line in F/O Win Vind Energy Power Ltd.	Maharashtra

**F. Details of Proposals seeking Prior Approval of Central Government under the Forest (Conservation) Act, 1980 for Diversion of Forest Land for Thermal Projects pending before the Government of India.**

S.No.	Name of Proposal	State
1.	Diversion of 150.380 Ha of Forest Land for Establishment of Thermal Power Plant and Relevant Works in favour of M/s. Dheeru Powergen Pvt. Ltd. in Katghora Forest Division, District Korba, Chhattisgarh.	Chhattisgarh
2.	Diversion of 151.762 Ha of Forest Land for Construction of Super Thermal Power Plant, Lara (5x800 MW Capacity (4000MW) in favour of NTPC Raigarh Forest Division, Raigarh, Chhattisgarh.	Chhattisgarh
3.	Diversion of 279.421 Ha of Forest Land for the Establishment of 1320 MW Super Thermal Power Plant in South Sarguja Forest Division, Sarguja District in favour of IFFCO Chhattisgarh Power Ltd.	Chhattisgarh
4.	For Construction Electro Thermal Project 1980 MW in F/O M/s. Welspan Energy Ltd. Katni Distt. of Madhya Pradesh	Madhya Pradesh
5.	Diversion of 7.438 Ha of Forest Land for Establishment of Proposed 1320 MW (2x 660 MW) Lanco Babandh Power Plant by M/s. Lanco Babandh Power Pvt. Ltd. in Kurunti and Kharagparasad Village of Dhenkanal	Odisha
6.	Kalisindh Dam to Thermal Power Plant Water Pipe and Railway Line in Favour of RVUN	Rajasthan
7.	Diversion of 9.83 Ha. of Forest Land in Palaiyur RF of Maduranthagam Range in Kancheepuram District for Cheyyur Mega Power Project in favour of The Director, Coastal Tamil Nadu Power Limited, New Delhi.	Tamil Nadu

**Statement-II****A. Thermal Power Projects rejected in last three years**

Sl.No.	Project Details	Date of EC Issued	Date of Cancellation
1.	3x150 MW Coal based Thermal Power Plant at village Hanhon, in Kanwar Taluk District: Uttara Kannada, Karnataka Company: M/s Ind-Bharat Power (Karwar) Ltd.	03/06/2009	16/04/2010

**B. Hydro-power project rejected/withdrawn during the last 3 years**

Sl.No	State	Project Details Rejected	Rejected on	Reasons
1	Uttarakhand	Project Name: Kotlibhel Stage 1B (320 MW) District: Pauri and Tehri Garhwal Company: M/s NHPC Ltd.	22.11.2010	NEAA has quashed the environmental clearance dated 14.8.2007, vide their order dated 15.9.2010. therefore, Ministry withdraws the EC issued to Kotlibhel HEP Stage -1B

**C. Details of Hydel Power Projects rejected last three years**

Sl.No.	State and Name of Proposal	Remarks
<b>Uttarakhand</b>		
1.	Diversion of 217.522 Ha of Forest Land for Construction of 261 MW Rupsiabagar-Khasiyabara Hydro-Electric Project in favour of NTPC Ltd.	Rejected on 07/12/2011
2.	Kothli Bhel Hydro Electric Power Project (Stage II, 530 MW) in favour of NHPC	Rejected on 5.07.2011
3.	Diversion of Forest Land for construction of 320 MW Kotlibhel Hydro Electric Project Stage-IB Devprayag in favour of National Hydroelectric Power Corporation Limited (NHPC)	Rejected on 07.07.2011